

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26.03.2019

C.P./260/37/2016

O.A./260/849/2013

FO

ITEM NO:39

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

SATYANARAN PATTNAIK
-V/S-
U.SINGH

FOR RESPONDENTS(S) Adv.: Mr. M. B. K. Rao

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant and respondents.</p> <p>Ld. Counsel for the respondents submitted that the order of this Tribunal has been stayed by the Hon'ble Apex Court in the SLP filed by the respondents. Therefore, the C.P is dropped and notices if any issued are discharged.</p> <p>However, the applicant will have liberty to move for recalling this order enclosing the substantial order on the basis of the order of Hon'ble Apex Court.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>